

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**STARRED QUESTION NO. 137**  
TO BE ANSWERED ON 24.11.2016

**SOLAR ENERGY**

\*137. SHRI VISHNU DAYAL RAM:  
SHRI JANARDAN MISHRA:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the energy generation capacity of solar power plants in the country, State/ UT-wise;
- (b) the present status of solar power plants set up during the last three years and the current year, State/UT-wise;
- (c) the financial shares of Union and State Governments in setting up of solar power plants in the country;
- (d) whether the Government has issued any directive for the use of solar power by the Government, corporate, hotels and hospitals and if so, the details thereof; and
- (e) the steps being taken by the Government to encourage the use of solar power in the country?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY  
(INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

**(a) to (e):** A Statement is laid on the Table of the House.

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**STATEMENT**

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION  
NO. 137 (17<sup>th</sup> Position) FOR 24.11.2016 REGARDING  
SOLAR ENERGY**

**(a):** As on 31.10.2016, a total solar energy generation capacity in the country is 8728 MW. State/UT-wise details of solar generation capacity installed in the country is given at Annexure.

**(b):** State-wise details of solar power plants set up during the last three years and the current year along with their installed capacity in the country are given at Annexure.

**(c):** The solar projects are installed by private sector or public sector undertakings with their full investment. Ministry of New and Renewable Energy (MNRE) provides part financial assistance as Viability Gap Funding (VGF) or other support as per our schemes e.g. VGF Scheme, Central Public Sector Undertakings Scheme, solar park scheme, defence scheme etc.

**(d):** MNRE has requested State Governments to mandate roof-top solar applications in their building bye- laws. Chhattisgarh, Chandigarh and Haryana have already incorporated the changes.

**(e):** The Government is promoting solar energy through fiscal and promotional incentives such as capital and/or interest subsidy, tax holiday on the earnings for 10 years, generation based incentive, accelerated depreciation, viability gap funding (VGF), financing solar rooftop systems as part of home loan, concessional excise and custom duties, preferential tariff for power generation from renewables, and Foreign Direct investment up to 100 per cent under the automatic route etc. This apart, the Government has been supporting solar manufacturing by way of various mechanisms such as Modified Special Incentive Package Scheme (M-SIPS) of Department of Electronics & Information Technology (DeitY).

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**ANNEXURE-I REFERRED TO IN REPLY TO PARTs (a)&(b) OF LOK SABHA STARRED QUESTION NO. 137 FOR 24.11.2016**

**State/UT-wise details of solar energy generation capacity installed**

<b>Sr. No.</b>	<b>State/UT</b>	<b>Installed Capacity during 2013-14 (in MW)</b>	<b>Installed Capacity during 2014-15 (in MW)</b>	<b>Installed Capacity during 2015-16 (in MW)</b>	<b>Installed Capacity during 2016-17 (in MW)</b>	<b>Total cumulative capacity till 31-10-16 (MW)</b>
1	Andhra Pradesh	108.69	126.77	435.11	395.08	968.05
2	Arunachal Pradesh	0.00	0.00	0.24	0.00	0.27
3	Bihar	0.00	0.00	5.10	90.00	95.10
4	Chhattisgarh	3.10	0.50	85.98	34.98	128.56
5	Gujarat	58.50	83.65	119.12	19.01	1138.19
6	Haryana	2.50	2.50	2.59	2.00	17.39
7	Jharkhand	0.00	0.00	0.19	0.65	16.84
8	Karnataka	17.00	46.22	68.24	194.62	340.08
9	Kerala	0.00	0.00	13.02	0.00	13.05
10	Madhya Pradesh	309.85	205.00	217.79	35.01	811.38
11	Maharashtra	149.25	82.23	25.01	0.30	386.06
12	Odisha	17.50	2.26	35.16	0.00	66.92
13	Punjab	7.52	168.75	219.79	166.14	571.20
14	Rajasthan	178.95	228.85	327.83	31.23	1301.16
15	Tamil Nadu	81.76	54.12	919.24	493.59	1555.41
16	Telangana	0.00	61.25	360.80	435.95	963.79
17	Tripura	0.00	5.00	0.00	0.00	5.00
18	Uttar Pradesh	3.70	42.16	72.24	0.00	143.50
19	Uttarakhand	0.00	0.00	36.15	0.00	41.15
20	West Bengal	5.00	0.00	0.56	4.00	11.77
21	Andaman & Nicobar	0.00	0.00	0.00	0.00	5.10
22	Delhi	2.14	0.32	8.82	9.59	23.87
23	Lakshadweep	0.00	0.00	0.00	0.00	0.75
24	Puducherry	0.00	0.00	0.00	0.00	0.03
25	Chandigarh	2.00	2.50	2.31	0.00	6.81
26	Daman & Diu	0.00	0.00	4.00	0.00	4.00
27	J&K	0.00	0.00	1.00	0.00	1.00
28	Himachal Pradesh	0.00	0.00	0.20	0.00	0.20
29	Mizoram	0.00	0.00	0.10	0.00	0.10
30	Assam	0.00	0.00	0.00	10.00	10.00
31	Others data from rooftop division cumulative	0.00	0.00	58.31	42.61	100.92
<b>TOTAL</b>		<b>947.46</b>	<b>1112.07</b>	<b>3018.88</b>	<b>1964.76</b>	<b>8727.62</b>